FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF KOLKATA METRO NETWORKS LIMITED

1.	Name of Corporate Person	KOLKATA METRO NETWORKS LIMITED
2.	Date of Incorporation of Corporate Person	1st August, 1989
3.	Authority Under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Kolkata I
4.	Corporate Identity Number of Corporate Person	U23209WB1989PLC047337
5.	Address of the Registered Office and Principal Office (if any) of the Corporate Person	33 Jessore Road Dum Dum, Kolkata, West Bengal, India, 700028
6.	Liquidation Commencement Date of the Corporate Person	20th November, 2026
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	**IPE - Excel Restructuring Advisory LLP** through its Designated Partner Mr. Dilipkumar Natvarlal Jagad appointed as Liquidator **Address**: 105 and 106, Midas Tower, Sahar Plaza, Andheri Kurla Road, Andheri East, J.B. Nagar, Mumbai- 400059. **Regd. Email Id**: info@exceladvisory.in **Process Email Id**: kolkatametrovol@gmail.com **Mobile No.:** +91-9821142587 **IBBI Regn. No.:** IBBI/IPE-0061/IPA-1/2025-26/50094
8.	Last Date for Submission of Claims	20th December, 2026

Notice is hereby given that the Kolkata Metro Networks Limited has commenced voluntary liquidation on 20th November, 2026.

The stakeholders of Kolkata Metro Networks Limited are hereby called upon to submit a proof of their claims, on or before 20th December, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

IPE- Excel Restructuring Advisory LLP
IBBI Regn. No.: IBBI/IPE-0061/IPA-1/2025-26/50094
AFA Valid till 30/06/2027
Through its Designated Partner **Mr. Dilipkumar Natvarlal Jagad**
Liquidator in the matter of
Kolkata Metro Networks Limited - In Voluntary Liquidation
IBBI Regn. No.: IBBI/IPA-001/IP-P00233/2017-2018/10462

Date: 21st November, 2026
Place: Mumbai

India, Finland to deepen economic ties through start-ups : Envoy



MI News Service, New Delhi : India and Finland are looking to deepen economic cooperation by strengthening ties between their start up ecosystems and promoting greater two-way investment, Finnish Ambassador to India Mikko Kivikoski has said. "We want to engage more with the Indian start up actors. And of course, at the end of the day, this is all about advancing the economic cooperation between our countries. And here we see the startup sector, startup ecosystems, as an important part of that cooperation," Kivikoski said. The Finnish Ambassador was speaking at an unconventional start up event held at the Embassy of Finland in New Delhi on Saturday, where entrepreneurs stepped into an ice-cold pool to pitch their ideas, drawing on Finland's winter-swimming tradition. "We have quite a long tradition in Finland for these kinds of events," Kivikoski said. "This year has been record-high when it comes to interaction and engagement between Finland and India," he said, referring to visits by the Finnish Prime minister and President, as well as meetings between the leaders of the two countries. The Ambassador said the two sides agreed to elevate their bilateral relationship to a Strategic Partnership in Digitalisation and Sustainability during Finnish President Alexander Stubb's state visit to India in March. Prime Minister Narendra Modi met his Finnish counterpart, Petteri Orpo, in New Delhi on the sidelines of the AI Impact Summit in February and in Oslo on the margins of the 3rd India-Nordic Summit in May. Kivikoski also referred to the visits to Finland by India's External Affairs Minister S Jaishankar and Commerce Minister Piyush Goyal during the summer.

"We see India as a trusted partner when it comes to the Indo-Pacific area," he said.The Ambassador said the India-Finland relationship was increasingly moving beyond conventional trade towards a partnership involving investments and people-to-people exchanges. "What we are seeing already, and what is happening between the European Union and India and between India and Finland, is that we are now talking about partnership. It's not anymore about me selling something to you and you selling something to me," he said. "There are more and more Finnish companies coming to the Indian market and more and more Indian companies going to the Finnish market. And of course we hope, and we are confident, that this dynamism will continue in the future," he said. Bilateral trade in goods and services between India and Finland stood at around USD 3.7 billion in 2025-26, marking a growth of about 25 per cent over the previous year, and a 38.5 per cent rise from USD 2.64 billion in 2021-22.

The startup event, Polar Bear Pitching, originated in Oulu, northern Finland, and has expanded internationally, connecting startups with investors and business networks. Six start ups pitched their ideas at the third India edition of Polar Bear Pitching, with Mumbai-based Yash Goliya of Suryudey Plastic Electronics Pvt Ltd emerging as the winner. Goliya will now compete alongside founders from other countries at the global event in Finland in February 2027. "I'm gonna make India proud and get the trophy home," Goliya said after his win. Last year's India edition winner, Anshul Patyal, who represented computing hardware startup Vicharak, secured third place at the global competition in February this year. The winner of the main Polar Bear Pitching competition in Oulu receives a cash prize of 10,000 euros (around Rs 10.1 lakh).

Adani Defence Successfully Fires Four Anti-Tank Missiles in Pokhran Test Range

MI News Service, Pokhran: Adani Defence & Aerospace, the Adani Groups flagship defence and aerospace company, successfully demonstrated Bagheera AT1, a vehicle-mounted anti-tank guided missile (ATGM) system, at the Pokhran Field Firing Ranges in Rajasthan. The programme validated day and night engagements, a two-missile tandem firing along a single beam against a target representing an armoured vehicle, and an aerial- target engagement at an extended range. It was followed by a static display of the complete system. The No Cost No Commitment (NCNC) demonstration at Pokhran on Friday was witnessed by senior representatives of the Indian Army, Department of Military Affairs and Ministry of Defence (MoD).

TENDER NOTICE

Tender Inviting Authority: Principal, Vijaygarh Jyotish Ray College
Tender ID: 2026 DHE 5086328 1
Tender Ref. No.: DHE/VJRC/RUSA/01/26-27
Work: Supplying and Installation of Laboratory Equipment for various departments under RUSA 2.0
Publish Date: 16.11.2026
Bid Submission End Date: 30.11.2026
Visit: https://tenders.wb.gov.in
Sd/-
Principal
Vijaygarh Jyotish Ray College
Kolkata- 700 032

SYMBOLIC POSSESSION NOTICE

ICICI Bank

Branch Office : ICICI Bank Ltd, BP-4, Technopolis Building, 4th Floor, Sector V, Salt Lake City, Kolkata West Bengal- 700091
CIN No: L65190GJ1994PLC021012, www.icicibank.com

The Authorised ICICI Bank Officer under the Securitisation, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued Demand Notices to the borrower(s) mentioned below, to repay the amount mentioned in the Notice within 60 days from the date of receipt of the said Notice.
Having failed to repay the amount, the Notice is issued to the borrower and the public in general that the undersigned has taken symbolic possession of the property described below, by exercising powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general are hereby cautioned not to deal with the property. Any dealings with the property will be subject to the charges of ICICI Bank Limited.

Sr. No.	Name of the Borrower(s)/ Loan Account Number	Description of Property/ Date of Symbolic Possession	Date of Demand Notice/ Amount in Demand Notice (Rs)	Name of Branch
1.	Hasibuddin Sarkar/ Golam Mohiruddin Sarkar/ Malibagan Para Margram District Birbhum West Bengal Rampurhat- 731224/ TBCAL00006888618/ LBCAL00006954405	R.S. Dag No. 3812, Hal Khatian No. 16927, J.L. No. 138, Mouza Margram, Margram Gram Panchayet, B.L.R.O. Rampurhat No. 2, Thana Margram, Chowki And Sub- Registry Office Rampurhat, District Birbhum, West Bengal. (Admeasuring An Area of Measuring An Area 09 Satak./ Date of Symbolic 19/11/2026	July 24, 2026 Rs. 53,90,284.50/-	Rampurhat

The above-mentioned borrowers(s)/guarantors(s) is/are hereby issued a 30 day Notice to repay the amount, else the mortgaged properties will be sold after 30 days from the date of publishing this Notice, as per the provisions under Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.
Date: November 22, 2026
Place: Rampurhat
Sincerely Authorised Officer,
For ICICI Bank Ltd.

PHYSICAL POSSESSION NOTICE

ICICI Bank

Branch office: ICICI Bank Ltd., BP-4, Technopolis Building, 4th Floor, Sector V, Salt Lake City, Kolkata West Bengal- 700091,
CIN No: L65190GJ1994PLC021012, www.icicibank.com

The Authorised ICICI Bank Officer under the Securitisation, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued Demand Notices to the borrower(s) mentioned below, to repay the amount mentioned in the Notice within 60 days from the date of receipt of the said Notice.
Having failed to repay the amount, the Notice is issued to the borrower and the public in general that the undersigned has taken possession of the property described below, by exercising powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general are hereby cautioned not to deal with the property. Any dealings with the property will be subject to charges of ICICI Bank Limited.

Sr. No.	Name of the Borrower(s)/ Loan Account Number	Description of Property/ Date of Physical Possession	Date of Demand Notice/ Amount in Demand Notice (Rs)	Name of Branch
1.	Adyah Motors LLP/ Geeta Menon/ Madhu Kamalakaran Menon/ 181 S, Block A, Jagardanga, P.O. Rajarhat Gopalpur, P.S. Narayanpur, Action Area- IIID, Newtown, West Bengal Kolkata- 700136/ TBCAL00007450475	Anandlok", 3rd Floor, North West Side, Presently Known And Numbered As Minicipal Premises No. 227, Acharya Jagadish Chandra Bose Road (Formely Known As 227, Lower Circular Road), Mouza Chakraberia, P.S. Ballygunge, Minicipal Ward No. 69, Kolkata Municiple Corporation, Kolkata- 700020, West Bengal. Admeasuring An Area of Unit Measuring About 1672 Sq. Ft. (Super Built Up Area), Comprised As Super Built Area 1000 Corresponding To Carpet Area 610 And Super Built Area 672 Corresponding To Carpet Area 410 Sq. Ft.) of The Building Named And Known As "Anandalok" Built And Costructed At or Upon The Plot of Land Measuring About 2 Bighas, 2 Cottahs 7 Chittacks And 7 Sq. Ft.. North: Acherya Jagadish Chandra Bose Road South: 2/2 Sarat Bose Road And 227/1 Acherya Jagadish Chandra Bose Road East: 226/2 Acherya Jagadish Chandra Bose Road West: 227/1 Acherya Jagadish Chandra Bose Road/ Date of Physical 19/11/2026	February 26, 2026 Rs. 1,17,90,194.00/-	Kolkata
2.	Chhaya Rani Ghosh/ Sukhendu Ghosh/ C/9, Rajnarayan Park Boral Main Road Rajpur Sonarpur (M) West Bengal Kolkata- 700154/ LBCAL00004631693	Residential Areas/ Flat on The First Floor/ Entire First Floor, Holding No. 23, R.S. Dag No. 44, L.R. Dag No. 134, Khatian No. 1046, Lay Out Plot No. 17, J.L. No. 59, Mouza Sripur Bagherghole, Ward No. 33, Rajpur Sonarpur Municipality, P.S. Sonarpur, A.D.S.R. Office Formerly Sonarpur Now At Garia, District/ South 24 Parganas, Kolkata- 700154. West Bengal (Admeasuring An Area of Residential Areas/ Flat Measuring 981 Sq. Ft. Super Built Up Area More or Less Together With Undivided Proportionate Share or Interest of The Land North: Land Under Plot No. 18 South: Land Under Plot No. 16 East: Land Under Plot No. 14 West: 15 Ft. Wide Municipal Road/ Date of Physical 19/11/2026	March 26, 2024 Rs. 19,28,833/-	Kolkata

The above-mentioned borrowers(s)/guarantors(s) is/are hereby issued a 30 day Notice to repay the amount, else the mortgaged properties will be sold after 30 days from the date of publishing this Notice, as per the provisions under Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.
Date: November 22, 2026
Place: Kolkata
Sincerely Authorised Officer,
For ICICI Bank Ltd.

NEET paper leak case: Delhi court formally frames charges against 14 accused

MI News Service, New Delhi: Setting the stage for trial, a Delhi court on Saturday formally framed charges against 14 accused in the NEET paper leak case. Special Judge Ajay Gupta framed charges against them after noting that they pleaded not-guilty. The court had earlier said that there was a prima facie case against them for various offences, including cheating, criminal breach of trust, corruption and exam-related wrongdoings. The three main accused - Manisha Gurunath Mandhare, P V Kulkarni and Manisha Sanjay Havaldar - were public servants as they were engaged by the National Testing Agency (NTA) and they procured the confidential questions illegally in conspiracy with the co-accused persons, the court had said.

It had ordered that charges be framed against the trio for the offences of criminal conspiracy, criminal breach of trust, cheating and criminal misconduct by a public servant under the provisions of BNS and the Prevention of Corruption Act. About the other 11 accused - Tejas Harshadkumar Shah, Shivraj Motegaonkar, Manoj Shirure, Manisha Waghmare, Dhananjay Lokhande, Shubham Khairnar, Yash Yadav, Mangilal Biwal, Dinesh Biwal, Vikas Biwal and Sheshrao Suryawanshi, the court had said that these private individuals would face the Prevention of Corruption Act and breach of trust charges because they were part of the chain of the illegal distribution or exploitation of the confidential material connected to the three subject experts.

Patna's Gandhi Sanghralaya appeals to save heritage hospital building



MI News Service, Patna : The well-known Gandhi Sanghralaya in Patna has written to the Union culture ministry seeking their immediate intervention to save the iconic frontal portion of the old Bankipore General Hospital building -- visited by Mahatma Gandhi in May 1947 -- facing an imminent threat of demolition on the PMCH campus.The letter from 87-year-old Razi Ahmad, noted Gandhian and long-serving secretary of the Sanghralaya set up in 1967, comes amid the annual World Heritage Week observed from November 19-25 in India and abroad.

The appeal from Gandhi Sanghralaya, located adjacent to the famous Gandhi Maidan in Patna, where Bapu used to hold prayer meetings during his visits to the city, joins a chorus of pleas issued recently by heritage body INTACH, the alumni association of the over 101-year-old Patna Medical College and Hospital (PMCH), and various other Gandhians, scholars and heritage lovers to spare demolition. "With heavy hearts, we inform you that the historic building of the Bankipore General Hospital (of the PMCH), nearly 120 years old, which has a glorious past history in itself of the undivided Bihar associated with Mahatma Gandhi in Patna, is facing a threat of demolition, in the name of development of Patna," reads the letter dated November 19.

The hospital's old medicine wards, including the historic Hathwa Ward and Guzri Ward in its north and south wings, were demolished over the past two months as part of the PMCH redevelopment project. Until recently, these wings stood on either side of the hospital's iconic front structure. A few days ago, the old staircase lobby connecting the two wings was also demolished. It housed a vintage British-era lift that was no longer in use. The bridge connecting the wings to the front portion of the hospital building was also brought down. The remaining front structure is now facing the threat of demolition. Over the past several years, the Bihar government has come under increasing criticism from historians, scholars, heritage activists and organisations such as the Delhi-based Indian National Trust for Art and Cultural Heritage (INTACH). They have raised concerns over a "series of heritage buildings demolished" by local authorities.

The Gandhi Sangrahalaya criticised the state government for failing to include heritage conservation in its infrastructure development plan, pointing to the demolition of several historic structures on the PMCH campus. "We are pained to say that the state government has not yet shown any interest in preserving this heritage building (old Bankipore General Hospital) despite several appeals for preservation by heritage lovers and civil society," it says. "Most of the old buildings of the PMCH have already been demolished, as the entire campus is being renovated. Therefore, we earnestly request to initiate suitable steps to protect this portion of the present building (the remnant of the old Bankipore General Hospital building) from demolition," it adds.

The front portion is an architecturally distinctive structure, featuring graceful two-storey Doric columns on its eastern and southern sides. It earlier housed the office of the institution's medical superintendent. The redevelopment project began after its foundation stone was laid by the then Chief Minister Nitish Kumar in February 2021.

FARIDPUR INSTITUTE OF PHARMACY
PCI-5468●Approved by Pharmacy Council of India
Under: State Medical Faculty of West Bengal
D.Pharm ● Diploma in Pharmacy
ADMISSION OPEN 2026-2027
Address: VILL + PO-FARIDPUR,
PS-JALANGI, DIST - MURSHIDABAD, WEST BENGAL, PIN - 742303
Course: D.Pharm - 2 Years
Eligibility: 10+2 (Science) with Physics, Chemistry, Biology/Mathematics
Features:
⇨Practical Training + Hospital Internship
⇨Well-Equipped Laboratories
⇨Experienced Faculty
⇨Placement Assistance
For Admission Enquiry
Contact: 9733589405/7550816190
Emailld: faridpurip@gmail.com

PUBLIC

NOTICERECONSTITUTION OF PARTNERSHIP FIRM

NOTICE is hereby given to the general public and all concerned that the Partnership Firm operating under the name and style of **M/s ANJUM INTERNATIONAL**, having its registered office/principal place of business at **Premises No. 200, West Chowbaghs, P.O.- VIP Nagar, Kolkata 700100**, District South 24 Parganas, West Bengal registered under the Indian Partnership Act, 1932 has been reconstituted by and in pursuant to a **'Admission cum Retirement Deed of Partnership' dated 01.04.2026 vide Notarial Certificate Sl. No. 03 of 2026** duly given by the Ld. Notary, Md. Touhid Anwar bearing Registration No. 4623/07 of Chief Metropolitan Magistrate's Court at 2, Bankshall Street, Kolkata 700001, has been reconstituted with effect from **01.04.2026**, wherein, **Md. Rehan Anjum and Md. Farhan Anjum** are the newly admitting 02 (Two) partners and continue this business on and from **01.04.2026** and Md. **Zahid Anjum and Mohammed Owais Anjum** was retired from this partnership firm with effect from **01.04.2026**.

The business of the said firm is now being carried on by the Continuing and Incoming Partner(s) under the same name and style of **M/s ANJUM INTERNATIONAL** at the aforementioned address.

All assets, liabilities, rights, and obligations of the firm as on **01.04.2026** have been taken over by the reconstituted firm. The Retiring Partner(s) shall not be liable for any debts, liabilities, or obligations incurred by the firm after **01.04.2026**, nor shall the reconstituted firm be liable for any personal acts or liabilities of the Retiring Partner(s) after the said date.

Any person(s), bank(s), financial institution(s), or authority having any objection, claim, or dealing with the said firm may take note of the above change.

Sansit 2011/12026CHAYAN BANERJEE, Advocate, Bar Association Room No.: 11,City Sessions & C. J. M. Court (Bankshall Court),2 & 3, Bankshall Street, Kolkata: 700 001.

PUBLIC NOTICE

ICICI Bank

Branch Office: ICICI Bank Ltd., BP-4, Technopolis Building, 4th Floor, Sector V, Salt Lake City, Kolkata West Bengal- 700091
CIN No: L65190GJ1994PLC021012, www.icicibank.com

The following borrower(s) has/have defaulted in the repayment of principal and interest towards the Loan facility(ies) availed from ICICI Bank. The Loan(s) has/have been classified as Non-Performing Asset(s) (NPA).
A Notice was issued to them under Section 13(2) of the Securitisation and Re-construction of Financial Assets and Enforcement of Security Interest Act, 2002, at their last known addresses. However, it has not been served and are therefore being notified by way of this Public Notice.

Sr. No.	Name of the Borrower/ Co-Borrower/ Guarantor/ Loan Account Number) & Address	Description of Secured Asset to be enforced	Date of Notice sent/ Outstanding as on Date of Notice	NPA Date
1.	Nation Leather/ Farida Khan, Gulnaz Khan,Nusrat Hussain Khan, Guarantor/ Farida Khan, Gulnaz Khan, Nusrat Hussain Khan, Zaid Ahmed Khan Mortgagor, Represented By Proprietor Zaid Ahmed Khan Flat 4B, 4th, 124, Ink Opd Building Ustad Enayet Khan Avenue West Bengal Kolkata - 700017 / 004205500963	Flat No. 4B, South West Facing & Flat No. 4C, North West Facing, 4th Floor, Premises No. 124, Holding Nos. 74, 75 & 88, Karaya Road, P.S. Beniapukur, Kolkata Municipal Corporation, Kolkata 700017, District South 24 Parganas, West Bengal (Apartment No. 4F (Unit), 4th Floor, Block/ Building No. 3 (Building), municipalPremises No. 158A, Picnic Garden Road, P.S. & P.O. Tiljala, Kmc Ward No. 66, Zone Kusthia More (W-66-PG 3rd Lane & Rest), Sub-Registration Office Sealdah, Kolkata 700039, District South 24 Parganas, West Bengal/ (Flat No. 4B Admeasuring A Super Built Up Area of A Little More or Less 750 Sq. Ft. Together With Undivided And Indefeasible Proportionate Share of Land And One Car Parking & Flat No. 4C Admeasuring A Super Built Up Area of A Little More or Less 725 Sq. Ft. Together With Undivided And Indefeasible Proportionate Share Of Land And One Car Parking)/(Carpet Area of 1087 Sq. Ft. Along With Open Terrace With A Carpet Area of 60 Sq. Ft. (Without Construction Right) & Built Area of Unit of 1227 Sq. Ft. (Including Balcony) & Super Built-Up Area of Unit of 1597 Sq. Ft. More or Less Along With One Basement Car Covered Parking Space No. 106)	October 16, 2026 Rs. 3,00,01,720.25/-	02/09/ 2026
2.	Shiv Vidya International / Manoj Rathi Guarantor/ Manisha Rathi Manoj Rathi Mortgagor/ Represented By Proprietor Manisha Rathi Room No 508, 5th Floor 40, Stand Road, Burrabazar, Modal House West Bengal Kolkata- 700001/ 628005501512	Flat No. 5 G-1, 5th Floor, B Block, Premises No 14, Watkins Lane, Now Known As 14, Kshirod Chandra Ghosh Road, P.S. Golabari, Sub Registrar & District Howrah, West Bengal, Owned By Manisha Rathi, Manoj Rathi (Admeasuring An Area of 847.557 Sq Ft Including Super Built Up Area	October 21, 2026 Rs. 51,83,559.41/-	03/08/ 2026
3.	Siraj Sekh/ Giyasuddin Sekh/ C/o C N Pthade, Sai Amrut Appartment Flat No 2, Jagannath Baba Nagar District Chandrapur Maharashtra Chandrapur- 442401/ TBDGR00006892924/ LBDGR00006920108	Dag No. 223, Khatian No. 202, 1738, 1739, 1742, 1741, 1743, 1744, J.L. No. 109, Mouza Bagnuli, P.S. Rampurhat, Sub Division & A.D.S.R. Office Rampurhat, Rampurhat 1 No. B.L.& L.R.O, District Birbhum, West Bengal. (Admeasuring An Area of Measuring An Area of 3.22 Satak (Along With One Storied Building & Structure Measuring 1080 Sq.Ft Upon The Above Land)	23/10/2026 Rs. 19,68,464.05/-	03/09/ 2026
4.	Moumita Roy (Deceased) Through It's Legal Heir/ Ranjan Roy/ Sudhangsu Kumar Roy/ 560, B.R.S. Colony, Subhash Pally, Deul Para, Naihati (M), District North 24 Parganas, West Bengal Naihati- 743165/ LBCAL00005514983	Dag No. 577, J. Kh. No. 198, Nij Khatian No. 385, J.L. No. 5, Re. Sa. No. 20, Touzi No. 701, Mouza Deul Para Village, Pargana Haveli Sahar, Thana And Sub Registry Office Naihati, District 24 Parganas, West Bengal.Admeasuring An Area of 3 Katha 4 Chattak 22 Sq.Ft. or 05 1/2 Satak With 8' Feet Wide Common Passage In East Side.	27/10/2026 Rs. 32,69,680.79/-	08/10/ 2024
5.	E365 India Private Limited/Jastirath Singh Julka, Arka Pal,Kinjal Bhattacharya, Kausturi Bhattacharya, Krishna Kumar Bhattacharya, Jharna Bhattacharya, Guarantor/ Krishna Kumar Bhattacharya, Jharna Bhattacharya Mortgagor/ Represented By Directors Kausturi Bhattacharya, Kinjal Bhattacharya, Jastirath Singh Julka & Arka Pal SH, 1st Floor, Annapoorna Apartment SH, Dr. Radha Kumud Mukherjee Sarani, Cornfield Road West Bengal Kolkata-700019/ 003405013665	Flat No 1B, North Eastern Side, 1St Floor, Mouza Purba Gadsa, Collectorate Touzi No 2833, Dihi Panchanna Gram Division 5, Sub Division J, Sabek Holding No 26 Hal 14, Premises No 5H, Formed Out of Premises No 5H, 5K & 5J, Cornfield Road, Now Known As Dr. Radha Kumud Mukherjee Sarani, P.S. Gariahat, Sub Registry Office Sealdah, Calcutta-19, District South 24 Parganas, West Bengal, Owned By Krishna Kumar Bhattacharya , Jharna Bhattacharya (Admeasuring An Area of Built Up Area About 695 Sq Ft Together With One Car Parking Space On The Ground Floor & Proportionate Undivide Share or Interest In The Land	October 21, 2026 Rs. 40,71,831/-	17/08/ 2026
6.	L B Priners/ Lina Bhattacharyya Co Applicant / Tirthankar Bhattacharjee, Amitabha Bhattacharya, Soumi Bhattacharjee Guarantor/ Amitabha Bhattacharya, Soumi Bhattacharjee Mortgagor/Represented By Proprietor Lina Bhattacharyya 78/3, Ramkrishna Apartment Bpmb Sarani, Bhadrakali West Bengal Hooghly- 712232/ 098205500605	Flat No. Gf-4, North Side, Ground Floor, Shree Ramkrishna Apartment, Settlement Dag No. 979, 980 & 980/4314, R.S. Dag No. 736, Old Khatian No. 1409 & 1407, Khatian No. 2596/1, 883/1 & 3098, Mouza Bhadrakali, J.L. No. 9, Touzi No. 105B/1, R.S. Touzi No. 19, Holding No. 138, 139 & 137 (After Amalgamation It Has Become 138), Uttarpara-Kotrung Municipality, Upper B.P.M.B. Sarani, P.O. Bhadrakali, P.S. Uttarpara, District Hooghly, West Bengal, Owned By Amitabha Bhattacharya , Soumi Bhattacharjee, (Admeasuring An Area of Super Built Up Area 677 Sq. Ft. More or Less Together With Undivided, Proportionate & Impartible Share or Interest of Land	October 26, 2026 Rs. 26,71,563.43/-	27/09/ 2026

These steps are being taken for substituted service of Notice. The above borrower/s and/or guarantor/s (as applicable) is/are advised to make the outstanding payment within 60 days from the date of publishing this Notice. Else, further steps will be taken as per the provisions of the Securitisation and Re-construction of Financial Assets and Enforcement of Security Interest Act, 2002.
Date: November 22, 2026, Place: Kolkata
Sincerely Authorised Officer, For ICICI Bank Ltd.

FORM A

PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF KOLKATA METRO NETWORKS LIMITED

1.	Name of Corporate Person	KOLKATA METRO NETWORKS LIMITED
2.	Date of Incorporation of Corporate Person	1st August, 1989
3.	Authority Under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Kolkata I
4.	Corporate Identity Number of Corporate Person	U23209WB1989PLC047337
5.	Address of the Registered Office and Principal Office (if any) of the Corporate Person	33 Jessore Road Dum Dum, Kolkata, West Bengal, India, 700028
6.	Liquidation Commencement Date of the Corporate Person	20th November, 2026
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	**IPE - Excel Restructuring Advisory LLP** through its Designated Partner Mr. Dilipkumar Natvarlal Jagad appointed as Liquidator **Address**: 105 and 106, Midas Tower, Sahar Plaza, Andheri Kurla Road, Andheri East, J.B. Nagar, Mumbai- 400059. **Regd. Email Id**: info@exceladvisory.in **Process Email Id**: kolkatametrovol@gmail.com **Mobile No.:** +91 - 9821142587 **IBBI Regn. No.:** IBBI/IPE-0061/IPA-1/2025-26/50094
8.	Last Date for Submission of Claims	20th December, 2026

Notice is hereby given that the Kolkata Metro Networks Limited has commenced voluntary liquidation on 20th November, 2026.
The stakeholders of Kolkata Metro Networks Limited are hereby called upon to submit a proof of their claims, on or before 20th December, 2026, to the liquidator at the address mentioned against item 7.
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.
Date : 21st November, 2026 sd/-
Place : Mumbai **IPE- Excel Restructuring Advisory LLP**
IBBI Regn. No.: IBBI/IPE-0061/IPA-1/2025-26/50094
AFA Valid till 30/06/2027
Through its Designated Partner **Mr. Dilipkumar Natvarlal Jagad**
Liquidator in the matter of
Kolkata Metro Networks Limited - In Voluntary Liquidation
IBBI Regn. No.: IBBI/IPA-001/IP-P00233/2017-2018/10462

টানা বৃষ্টিতে জলমগ্ন বিস্তীর্ণ কৃষিজমি, আশঙ্কায় চাষিরা

নিজস্ব প্রতিবেদন, কাটোয়া: টানা বৃষ্টিতে জলমগ্ন পূর্ব বর্ধমান জেলার কাটোয়া ১ নম্বর ব্লকের করজ গ্রামের বিস্তীর্ণ কৃষিজমি। জমা জলে কার্যত ডুবে গিয়েছে মাঠের পর মাঠ। আর সেই জলের তলায় তলিয়ে গিয়েছে চাষিদের সারা বছরের পরিশ্রমের ফসল পাকা ধান। মাঠে ধান কাটার অপেক্ষায় দিন গুনছিলেন কৃষকরা। কিন্তু প্রকৃতির এই দুর্যোগে চোখের সামনেই নষ্ট হচ্ছে তাঁদের স্বপ্নের ফসল। পরিস্থিতি এমনই যে, চরম আর্থিক সংকটের আশঙ্কায় দিশেহারা হয়ে পড়েছেন এলাকার কৃষক ও ভাগচাষিরা।

স্থানীয় সূত্রে জানা গিয়েছে, টানা বৃষ্টির জেরে করজ গ্রাম মৌজার বিস্তীর্ণ কৃষিজমিতে জল জমে রয়েছে। জমিতে পাকা ধান থাকলেও জলমগ্ন অবস্থায় তা কেটে ঘরে তোলা কার্যত অসম্ভব হয়ে পড়েছে। দীর্ঘদিনের পরিশ্রমের পর ফসল ঘরে তোলার মুখে এমন বিপর্যয়ে মাথায় হাত পড়েছে চাষিদের।এই এলাকার অধিকাংশ কৃষিজমিতেই ভাগচাষিরা চাষাবাদ করেন। জমির মালিকদের কাছ থেকে জমি নিয়ে ঋণ ও ধারদেনা করে তাঁরা চাষের কাজে অর্থ বিনিয়োগ করেন। কেউ বিভিন্ন ব্যাংক ও আর্থিক প্রতিষ্ঠান থেকে ঋণ নিয়েছেন, আবার কেউ চাষের খরচ জোগাতে নিজেদের মূল্যবান জিনিসপত্র বন্ধক রেখেছেন। অনেকেই আত্মীয়স্বজন ও পরিচিতদের কাছ থেকেও ধারদেনা করে চাষ করেছেন।

কিন্তু ধান কাটার ঠিক আগেই টানা বৃষ্টির জেরে জমি জলের তলায় চলে যাওয়ায় কার্যত ভেঙে পড়েছেন তাঁরা। একদিকে চোখের সামনে ফসল নষ্ট হচ্ছে, অন্যদিকে মাথার ওপর ঋণের বোঝা। কী ভাবে ঋণ শোধ করবেন, কীভাবে আগামী দিনে সংসার চালাবেন, তা ভেবেই দুশ্চিন্তায় দিন কাটছে অসহায় ভাগচাষিদের। বিশেষ করে ভাগচাষি ও ক্ষেতমজুরদের পরিস্থিতি আরও সংকটজনক। ফসল নষ্ট হলে সারা বছরের রোজগার অনিশ্চিত হয়ে পড়বে। সংসারের খরচ থেকে শুরু করে ঋণ পরিশোধ, সবকিছু নিয়েই তৈরি হয়েছে গভীর অনিশ্চয়তা। অনেকের আশঙ্কা, এই বিপর্যয়ের ধাক্কা সামলে ওঠা তাঁদের পক্ষে অত্যন্ত কঠিন হবে।

ক্ষতিগ্রস্ত চাষিদের দাবি, প্রশাসনের আধিকারিকরা দ্রুত এলাকায় এসে সরেজমিনে পরিস্থিতি পরিদর্শন করুন। কতটা কৃষিজমি ক্ষতিগ্রস্ত হয়েছে এবং কতজন কৃষক ও ভাগচাষি এই বিপর্যয়ের শিকার হয়েছেন, তা খতিয়ে দেখে প্রকৃত ক্ষতিগ্রস্তদের চিহ্নিত করা হোক। পাশাপাশি তাঁদের উপযুক্ত সরকারি ক্ষতিপূরণ ও আর্থিক সহায়তার ব্যবস্থা করারও দাবি জানিয়েছেন তাঁরা।

প্রকৃতির এই দুর্যোগে করজ গ্রামের কৃষকদের এখন একটাই প্রশ্ন, চোখের সামনে নষ্ট হয়ে যাওয়া ফসলের ক্ষতি কী ভাবে সামাল দেবেন তাঁরা? দ্রুত সরকারি সাহায্য না-মিললে বহু কৃষক ও খেতমজুরের সংসার চালানোই কঠিন হয়ে পড়বে বলে আশঙ্কা।

সিঙ্গুরের মাটিতে অটোমোবাইল শিল্প

ট্রাক কারখানা গড়বে অশোক লেল্যান্ড

নিজস্ব প্রতিবেদন, হুগলি: দীর্ঘ দেড় যুগের বন্ধ্যাত্ব কাটিয়ে ফের ভারী শিল্পের ঠিকানা হতে চলেছে হুগলির সিঙ্গুর। যে জমি একসময় টাটাদের 'ন্যানো' প্রকল্প ঘিরে তীব্র আন্দোলন, অনশন ও রাজনৈতিক পালাবদলের সাক্ষী থেকেছিল, সেখানেই এবার তৈরি হতে চলেছে বাণিজ্যিক গাড়ি বা ট্রাক তৈরির কারখানা। এবার বিনিয়োগকারী হিসেবে সিঙ্গুরে পা রাখতে চলেছে দেশের অন্যতম শীর্ষস্থানীয় সংস্থা 'অশোক লেল্যান্ড'। শনিবার প্রধানমন্ত্রী নরেন্দ্র মোদীর খড়গপুর আইআইটি সফরের দিনেই এই বড় ঘোষণাটি করেছেন কেন্দ্রীয় শিক্ষা প্রতিমন্ত্রী সুকান্ত মজুমদার।

এদিন সিঙ্গুর প্রসঙ্গে সুকান্ত মজুমদার জানান, রাজ্যে এখন শিল্পবান্ধব সরকার ক্ষমতায় আসায় বিনিয়োগের পথ প্রশস্ত হয়েছে। তাঁর কথায়, বাংলার মানুষ এমন একটি সরকার পেয়েছেন যারা রাজ্যে শিল্প গড়তে আন্তরিক।

মালদা মেডিক্যালে আবর্জনা সরানো, খাবারের মান উন্নয়নে ৭ দিন সময়

নিজস্ব প্রতিবেদন, মালদা: মালদা মেডিক্যাল কলেজ ও হাসপাতালের নোংরা আবর্জনা সরানো থেকে রোগীদের খাওয়ারের গুণগতমান সবেতেই উন্নত করার সাত দিনের সময় সীমা বেঁধে দিল রোগী কল্যাণ সমিতির কর্মকর্তারা। নির্দেশ পালন না হলে সংশ্লিষ্ট দায়িত্বপ্রাপ্ত ব্যক্তির বিরুদ্ধে ব্যবস্থা নেওয়ার হুঁশিয়ারি দেওয়া হয়েছে রোগী কল্যাণ সমিতির পক্ষ থেকে। শনিবার দুপুরে মালদা মেডিক্যাল কলেজ ও হাসপাতালের কনফারেন্স হলে রোগী কল্যাণ সমিতির বৈঠক শেষে এমনই বার্তা দিলেন রাজ্য বিধানসভার মুখ্য সচেতক তথা রোগী কল্যাণ সমিতির সদস্য অম্লান ভাদুড়ি। এদিন তাঁর উপস্থিতিতে অনুষ্ঠিত এই বৈঠকে ছিলেন মালদা মেডিক্যাল কলেজের অধ্যক্ষ ড. পার্থপ্রতীম মুখোপাধ্যায়, সহকারি অধ্যক্ষ ড. গণেশ চন্দ্র গাইন-সহ অন্যান্য আধিকারিকরা।

বৈঠকে সিদ্ধান্ত নেওয়া হয়, আগামী সাত দিনের মধ্যে হাসপাতালের কোথাও নোংরা-আবর্জনা জমে থাকতে দেওয়া যাবে না। হাসপাতাল চত্বর পরিচ্ছন্ন রাখতে বিশেষ নজরদারি চালানো হবে। রোগীদের আহার বিতরণের দায়িত্বে থাকা ব্যক্তিকে সরকারি বরাদ্দ অনুযায়ী ভালো মানের খাওয়ার পরিচ্ছন্ন ভাবে পরিবেশন করতে হবে। খাওয়ারের মান ও পরিবেশনের ক্ষেত্রে কোনও রকম গাফিলতি বরদাস্ত করা হবে না বলেও স্পষ্ট বার্তা দেওয়া হয়েছে। শুধু পরিষ্কার-পরিচ্ছন্নতা কিংবা খাওয়ারের মানই নয়, হাসপাতালের চিকিৎসা পরিকাঠামো উন্নয়ন নিয়েও একাধিক গুরুত্বপূর্ণ সিদ্ধান্ত নেওয়া হয়েছে বৈঠকে।

তাঁত বস্ত্র মেলার উদ্বোধন সিউড়িতে



নিজস্ব প্রতিবেদন সিউড়ি:১৭ তম তাঁত বস্ত্র মেলার আনুষ্ঠানিক উদ্বোধন করলেন বিধায়ক অনুপ সাহা ওরফে অনুষ্ঠানে উপস্থিত ছিলেন বস্ত্র শিল্প দপ্তরের অতিরিক্ত অধিকর্তা সন্দীপ নাগ, অতিরিক্ত জেলাশাসক কৌশিক চট্টোপাধ্যায় , বীরভূম জেলা তাঁত বস্ত্র উন্নয়ন আধিকারিক তথা তাঁত বস্ত্র মেলা উন্নয়ন কমিটির সম্পাদক বিকাশ রঞ্জন জানা, জেলা খাদি উন্নয়ন আধিকারিক গোপালকৃষ্ণ বসু প্রমুখ ওরফে তাঁত বস্ত্র মেলা জেলার ও জেলার বাইরের তাঁত-শিল্পীরা তাদের ত্রিশ টি স্টলে তাঁত বস্ত্র সম্ভার নিয়ে হাজির হয়েছেন।

সিউড়ি থানায় হাজিরা টুলুর

নিজস্ব প্রতিবেদন, সিউড়ি: জাল ডিসিআর-কাণ্ডে তদন্তকারীদের মুখোমুখি হতে অবশেষে সিউড়ি থানায় হাজিরা দিলেন বীরভূমের বিতর্কিত পাথর ব্যবসায়ী টুলু মণ্ডল। শনিবার দুপুর ঠিক একটা নাগাদ গাড়িতে চড়ে তিনি থানায় পৌঁছন। দুপুর ১২টার মধ্যে তাঁকে হাজিরার নির্দেশ দেওয়া হলেও, নির্ধারিত সময়ের প্রায় এক ঘণ্টা পর তিনি থানায় আসেন।

সুপ্রিম কোর্টের নির্দেশ মেনে দেশে ফেরার পর শুক্রবারই কলকাতার ভবানী ভবনে সিআইডি আধিকারিকদের জেরার মুখে পড়েছিলেন টুলু। একই দিনে সিউড়ি ও পাঁচামিতে তাঁর পেট্রোল পাম্প এবং ক্রাশার অফিসে ম্যারাথন তল্লাশিও চালান তদন্তকারীরা। তার রেশ কাটতে না কাটতেই এদিন মূল



মামলার জট খুলতে সিউড়ি থানায় তাঁকে জিজ্ঞাসাবাদ শুরু করেছেন তদন্তকারী আধিকারিকরা। পাথর বলয়ে জাল ডিসিআর চক্রের জাল কতদূর বিস্তৃত এবং এর নেপথ্যে আর কারা জড়িত, তা জানতেই এদিনের এই জেরা। সেইসঙ্গে, টুলুর আত্মীয় মিনার মণ্ডলের বাড়ি থেকে উদ্ধার হওয়া কেজি কেজি সোনা, কোটি কোটি টাকার উৎস নিয়েও জিজ্ঞাসাবাদ করবেন তদন্তকারীরা।

SBI | এসবিআই সিআইটি রোড শাখা (০১১৪০) | পি-৩৫, সিআইটি রোড (চাকদহ হাউস), কলকাতা, পশ্চিমবঙ্গ - ৭০০০১৪ | সোনার অলঙ্কারের নিলাম বিজ্ঞপ্তি

আখতারি খাতুন (অ্যাকাউন্ট নং ৩২১৫৬০৭৭৪৯০) যিনি এসবিআই সি.আই.টি. রোড শাখা থেকে সোনার অলঙ্কার বন্ধক রেখে সোনার ঋণ নিয়েছিলেন, তিনি সময়সূচী অনুযায়ী পরিশোধ করতে ব্যর্থ হয়েছেন। যিনি সঠিকভাবে নোটিশ/নোটিশগুলির জবাব দেননি বা নোটিশটি বিলি না হয়ে ফেরত এসেছে এই পরিস্থিতিতে, উপযুক্ত কর্তৃপক্ষের দ্বারা সিদ্ধান্ত নেওয়া হয়েছে যে যদি সোনার ঋণ(গুলি) ৩০.১১.২০২৬-এর আগে পরিশোধ করা না হয়, ব্যাঙ্ক পূর্ববর্তী দিনের পরবর্তী বিজ্ঞপ্তি ছাড়াই বন্ধক রাখা অলঙ্কারগুলি বিক্রি করবে, নিলামের দিনে বন্ধক রাখা অলঙ্কারগুলি পরবর্তী বিজ্ঞপ্তি ছাড়াই নিম্নে উল্লিখিত সময় এবং তারিখে শাখা প্রেমিসেস/গোল্ড হাব-এ প্রকাশ্যে নিলাম করা হবে। এই সংযোগে ব্যয় হওয়া সমস্ত খরচ ঋণগ্রহীতাদের দ্বারা বহন করা হবে। ব্যাঙ্ক যে কোনো সময় নিলাম স্থগিত/প্রত্যাহার করার এবং মাঝখানে নিলাম বন্ধ করার অধিকার সংরক্ষণ করে। সফল দরদাতা সম্পূর্ণ পরিমাণ অর্থ প্রদান করে অলঙ্কারের দখল পেতে পারেন।

ঋণগ্রহীতা : আখতারি খাতুন (অ্যাকাউন্ট নং ৩২১৫৬০৭৭৪৯০)

ক্রম নং	নিলামের তারিখ	নিলামের প্রস্তাবিত সময়	বিশুদ্ধতা (ক্যারাট)	সোনার অলঙ্কারের ওজন (গ্রামে)	আইটেম সংখ্যা
১.	৩০.১১.২০২৬	বিকাল ৪টে থেকে বিকাল ৫টা পর্যন্ত	২২/১৮ ক্যারাট	গ্রস ওজন ৩৬.৬৫ গ্রাম নিট ওজন ৩৩.০৮ গ্রাম	২ টি আংটি ১ টি টিকলি ১০ টি কানের দুল

তারিখ : ২২.১১.২০২৬ | স্থান : কলকাতা | অনুমোদিত আধিকারিক, এসবিআই সিআইটি রোড

পঞ্জাব এণ্ড সিন্ধ ব্যাঙ্ক | Punjab & Sind Bank | Where service is a way of life

রাজারহাট শাখা
গ্রাউন্ড ফ্লোর, শেহনাই অ্যাপার্টমেন্ট, রাজারহাট রোড, কলকাতা - ৭০০১৫৭
ফোন : ০৩৩-২৫৭০১১৬৬, ই-মেল : R1567@psb.bank.in

দখল বিজ্ঞপ্তি (স্থাবর সম্পত্তির জন্য)

পরিশিষ্ট ৪

যেহেতু, নিম্নস্বাক্ষরকারী সিকিউরিটাইজেশন অ্যান্ড রিকনস্ট্রাকশন অফ ফিনান্সিয়াল অ্যাসেটস অ্যান্ড এনফোর্সমেন্ট অফ সিকিউরিটি ইন্টারেস্ট অ্যাক্ট, ২০০২ (২০০২ সালের ৫৪)-এর অধীনে পাঞ্জাব অ্যান্ড সিন্ধ ব্যাঙ্কের অনুমোদিত আধিকারিক হিসেবে এবং সিকিউরিটি ইন্টারেস্ট (এনফোর্সমেন্ট) রুলস, ২০০২-এর বিধি ৩-এর সাথে পঠিত ধারা ১৩(১২)-এর অধীনে প্রদত্ত ক্ষমতা প্রয়োগ করে ০১.০৮.২০২৬ তারিখে একটি ডিমান্ড নোটিশ জারি করেছিলেন, যাতে ঋণগ্রহীতা শ্রীমতী সুইটি দুবে এবং শ্রী সাগর রায় (জামিনদার)-কে উক্ত নোটিশ প্রাপ্তির তারিখ থেকে ৬০ দিনের মধ্যে নোটিশে উল্লিখিত ৩৭,০৮,৪৬৪.৩০ টাকা (মাত্র সাঁইত্রিশ লক্ষ আট হাজার চারশত চৌষট্টি টাকা এবং ত্রিশ পয়সা) পরিশোধ করার জন্য আহ্বান জানানো হয়েছিল।

ঋণগ্রহীতা উক্ত অর্থ পরিশোধ করতে ব্যর্থ হওয়ায়, এতদ্বারা ঋণগ্রহীতা এবং সর্বসাধারণকে বিজ্ঞপ্তি দেওয়া হচ্ছে যে, নিম্নস্বাক্ষরকারী সিকিউরিটি ইন্টারেস্ট এনফোর্সমেন্ট রুলস, ২০০২ এর বিধি ৮-এর সাথে পঠিত উক্ত আইনের ধারা ১৩-এর উপ-ধারা (৪)-এর অধীনে তাঁর উপর অর্পিত ক্ষমতা প্রয়োগ করে ২০২৬ সালের ২১ নভেম্বর তারিখে নিম্নে বর্ণিত সম্পত্তিটির দখল গ্রহণ করেছেন।

বিশেষ করে ঋণগ্রহীতা এবং সর্বসাধারণকে এতদ্বারা সতর্ক করা হচ্ছে যে, তাঁরা যেন এই সম্পত্তি নিয়ে কোনো লেনদেন না করেন এবং এই সম্পত্তি সংক্রান্ত যেকোনো লেনদেন ৩৭,০৮,৪৬৪.৩০ টাকা (মাত্র সাঁইত্রিশ লক্ষ আট হাজার চারশত চৌষট্টি টাকা এবং ত্রিশ পয়সা) এবং তার উপর সুদের জন্য পাঞ্জাব অ্যান্ড সিন্ধ ব্যাঙ্কের দায়বদ্ধতার অধীন থাকবে।

সুরক্ষিত সম্পত্তি পুনরুদ্ধার করার জন্য উপলব্ধ সময়ের বিষয়ে আইনের ধারা ১৩-এর উপ-ধারা (৮)-এর বিধানের প্রতি ঋণগ্রহীতার দৃষ্টি আকর্ষণ করা হচ্ছে।

স্থাবর সম্পত্তির বিবরণ

মধ্যমগ্রাম পুরসভার অধীনে, এ.ডি.এস.আর. - বারাসাত, জেলা - উত্তর ২৪ পরগনা, পশ্চিমবঙ্গ, থানা - বারাসাত বর্তমানে মধ্যমগ্রাম, কলকাতা - ৭০০১২৯, বঙ্কিম পল্লী, মিউনিসিপ্যাল হোল্ডিং নং ২০৪, মৌজা - চক্রঘাটা, জে.এল. নং ২৬, এল.ও.পি. নং ৪৫৮, সি.এস. প্লট নং ৪১৩ (পি), তৎসহ এল.আর. খতিয়ান নং ৪১২৯, ৪১২৮, ৪১২৭, ৪১২৬, ৪১০৫, ৪১০৬, ৪১০৭, ৪১০৮-এর অধীনে এল.আর. দাগ নং ২৯৮৬-তে অবস্থিত "সমৃদ্ধি ভিলা" নামে পরিচিত বহুতল ভবনের ১ম ফ্লোরে কমবেশি প্রায় ৯০৩ বর্গফুট সুপার বিল্ট আপ এলাকার সমতুল্য, এমন আবাসিক ফ্ল্যাট নং ২০১, যা শ্রীমতী সুইটি দুবের নামে রয়েছে এবং যার বিবরণ হল ০৫.০৬.২০২৪ তারিখের বিক্রয় দলিল নং ১৯০৩০৪৩০৮/২০২৪, যা এ.আর.এ. ৩ কলকাতা-র কার্যালয়ে নিবন্ধিত এবং বুক নং ১, ভলিউম নং ১৯০৩-২০২৪, পৃষ্ঠা ১৫৪৯০০ থেকে ১৫৪৯২৭-এ লিপিবদ্ধ রয়েছে। চৌহদ্দি - উত্তরে : এল.ও.পি. নং ৪৫৭, দক্ষিণে : ১৬ ফুট চওড়া মিউনিসিপ্যাল রাস্তা, পূর্বে : এল.ও.পি. নং ৪৫৯, পশ্চিমে : এল.ও.পি. নং ৪৫৪।

তারিখ : ২১.১১.২০২৬ | স্থান : কলকাতা | অনুমোদিত আধিকারিক, পাঞ্জাব অ্যান্ড সিন্ধ ব্যাঙ্ক

শ্রেণীবদ্ধ বিজ্ঞাপনের জন্য যোগাযোগ করুন-মোবাইল ৯৩৩১০৫৯০৬০/ ৯০০৭২৯৯৩৫৩/ ৯৮৭৪০ ৯২২২০

ফর্ম ক
সাধারণ ঘোষণা
[ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপ্টসি বোর্ড অফ ইন্ডিয়া (ভলান্টারি লিকুইডেশন প্রসেস) রেগুলেশনস, ২০১৭-এর প্রবিধান ১৪]
কলকাতা মেট্রো নেটওয়ার্কস লিমিটেড -এর অংশীদারদের দৃষ্টি আকর্ষণের জন্য

১.	কর্পোরেট ব্যক্তির নাম	কলকাতা মেট্রো নেটওয়ার্কস লিমিটেড
২.	কর্পোরেট ব্যক্তির নিবন্ধনের তারিখ	১ আগস্ট, ১৯৮৯
৩.	যে কর্তৃপক্ষের অধীনে কর্পোরেট ব্যক্তি নিবন্ধিত/ অন্তর্ভুক্ত	রেজিস্ট্রার অফ কোম্পানিজ, কলকাতা।
৪.	কর্পোরেট ব্যক্তির কর্পোরেট আইডেন্টিটি নম্বর	U23209WB1989PLC047337
৫.	কর্পোরেট ব্যক্তির নিবন্ধিত কার্যালয় এবং প্রধান কার্যালয়ের (যদি থাকে) ঠিকানা	৩৩ যশোর রোড, দমদম, কলকাতা, পশ্চিমবঙ্গ, ভারত, ৭০০০২৮
৬.	কর্পোরেট ব্যক্তির অবসায়ন শুরুর তারিখ	২০ নভেম্বর, ২০২৬
৭.	লিকুইডেটরের নাম, ঠিকানা, ইমেল ঠিকানা, টেলিফোন নম্বর এবং নিবন্ধন নম্বর	আইপিই - এক্সেল রিস্ট্রাকচারিং অ্যাডভাইজরি এলএলপি তার মনোনীত অংশীদার শ্রী দিলীপকুমার নটবরলাল জগদ-এর মাধ্যমে লিকুইডেটর হিসেবে নিযুক্ত ঠিকানা ১০৫ এবং ১০৬, মিডাস টাওয়ার, সাহার প্লাজা, আন্ধেরি কুরলা রোড, আন্ধেরি ইস্ট, জে.বি. নগর, মুম্বাই - ৪০০০৫৯। রেজি. ইমেল আইডি: info@exceladvisory.in প্রসেস ইমেল আইডি : kolkatametrovol@gmail.com মোবাইল নং : +৯১-৯৮২১১৪২৫৮৭ আইবিবিআই নিবন্ধন নং IBBI/IPE-0061/IPA-1/2025-26/50094
৮.	দাবি জমা দেওয়ার শেষ তারিখ	২০ ডিসেম্বর, ২০২৬

এতদ্বারা বিজ্ঞপ্তি দেওয়া হচ্ছে যে, কলকাতা মেট্রো নেটওয়ার্কস লিমিটেড ২০ নভেম্বর, ২০২৬ তারিখে স্বেচ্ছায় অবসায়ন শুরু করেছে।

কলকাতা মেট্রো নেটওয়ার্কস লিমিটেড-এর অংশীদারদের এতদ্বারা আহ্বান জানানো হচ্ছে যে, তাঁরা যেন ২০শে ডিসেম্বর, ২০২৬ তারিখে বা তার আগে ক্রমিক ৭-এ উল্লিখিত ঠিকানায় লিকুইডেটরের নিকট তাঁদের দাবির প্রমাণপত্র জমা দেন।

আর্থিক পাওনাদাররা কেবলমাত্র বৈদ্যুতিন মাধ্যমে তাঁদের দাবির প্রমাণপত্র জমা দেবেন। অন্যান্য সমস্ত অংশীদাররা ব্যক্তিগতভাবে, ডাকযোগে অথবা বৈদ্যুতিন মাধ্যমে দাবির প্রমাণপত্র জমা দিতে পারেন।

মিথ্যা বা বিভ্রান্তিকর দাবির প্রমাণপত্র জমা দিলে জরিমানা আরোপ করা হবে।

তারিখ : ২১ নভেম্বর, ২০২৬ | স্থান : মুম্বই | স্বা/- আইপিই - এক্সেল রিস্ট্রাকচারিং অ্যাডভাইজরি এলএলপি, আইবিবিআই রেজি. নং : IBBI/IPE-0061/IPA-1/2025-26/50094, এএফএ বৈধতার মেয়াদ ৩০/০৬/২০২৭ পর্যন্ত, তার মনোনীত অংশীদার শ্রী দিলীপকুমার নটবরলাল জগদ-এর মাধ্যমে, কলকাতা মেট্রো নেটওয়ার্কস লিমিটেড - স্বেচ্ছায় অবসায়নাধীন-এর বিষয়ে লিকুইডেটর, আইবিবিআই রেজি. নং : IBBI/IPA-001/IP-P00233/2017-2018/10462

IDBI BANK | আইডিবিআই ব্যাঙ্ক লি., রিটেইল রিকভারি ডিপার্টমেন্ট, (CIN) L65190MH2004GOI144843844, ৪৪, শেক্সপিয়র সরণি, কলকাতা - ৭০০ ০১৭, টেলিফোন : (+৯১ ৩৩) ৬৬৫৫ ৭৮২১ | [পরিশিষ্ট ৪-এ] [বিধি ৮ (৬)-এর শর্তাংশ দ্রষ্টব্য] স্থাবর সম্পত্তি বিক্রয়ের জন্য বিক্রয় বিজ্ঞপ্তি

সিকিউরিটাইজেশন অ্যান্ড রিকনস্ট্রাকশন অফ ফিনান্সিয়াল অ্যাসেটস অ্যান্ড এনফোর্সমেন্ট অফ সিকিউরিটি ইন্টারেস্ট অ্যাক্ট, ২০০২ এবং এর সাথে পঠিত সিকিউরিটি ইন্টারেস্ট (এনফোর্সমেন্ট) রুলস, ২০০২-এর বিধি ৮(৬)-এর শর্তাংশের অধীনে স্থাবর সম্পত্তি বিক্রয়ের জন্য ই-নিলাম বিক্রয় বিজ্ঞপ্তি।
এতদ্বারা সর্বসাধারণকে এবং বিশেষ করে ঋণগ্রহীতা(গণ) ও জামিনদার(গণ)-কে বিজ্ঞপ্তি দেওয়া হচ্ছে যে, নিম্নে বর্ণিত সুরক্ষিত ঋণদাতার নিকট বন্ধকৃত/দায়বদ্ধ স্থাবর সম্পত্তি, যার বাস্তবিক দখল সুরক্ষিত ঋণদাতা আইডিবিআই ব্যাঙ্কের অনুমোদিত আধিকারিক কর্তৃক গ্রহণ করা হয়েছে, তা নিম্নে উল্লিখিত ঋণগ্রহীতা(গণ) এবং জামিনদার(গণ)-এর নিকট থেকে আইডিবিআই ব্যাঙ্ক লিমিটেডের বকেয়া আদায়ের জন্য ০৮-১২-২০২৬ (মঙ্গলবার) "যেখানে যেমন আছে", "যা যেমন আছে" এবং "যাহা কিছু আছে" ভিত্তিতে বিক্রয় করা হবে। সংরক্ষিত মূল্য এবং আর্নেস্ট মানি ডিপোজিট (ইএমডি) সংশ্লিষ্ট সম্পত্তির বিবরণের পাশে প্রদর্শিত হয়েছে।
০৮-১২-২০২৬ তারিখে নিলামযোগ্য সম্পত্তির বিবরণ (১৫ দিনের বিজ্ঞপ্তি)

শাখার নাম	ঋণগ্রহীতা / সহ-ঋণগ্রহীতা(গণ) / জামিনদার(গণ) / বন্ধককারী(গণ)-এর নাম	স্থাবর সম্পত্তির বিবরণ	ক) দাবি নোটিশের তারিখ খ) দখল বিজ্ঞপ্তির তারিখ গ) দাবি নোটিশ অনুযায়ী বকেয়া পরিমাণ	ক) সংরক্ষিত মূল্য খ) বায়না জমা (ইএমডি) গ) বিড/টেন্ডার বৃদ্ধির পরিমাণ
রাজারহাট	তনুশ্রী কুণ্ডু (ঋণগ্রহীতা) এবং অশ্রুকণা দে (সহ-ঋণগ্রহীতা)	বারাসাত গোপালপুর পুরসভা বর্তমানে বিধাননগর পুরনিগমের সীমানার মধ্যে ওয়ার্ড নং ৫ (বর্তমানে ২), নারায়ণপুর নগেন্দ্রনগর রোড, থানা - নারায়ণপুর (পূর্বে এয়ারপোর্ট), জেলা - উত্তর ২৪ পরগনা, মৌজা - গোপালপুর, জে.এল. নং ২, আর.এস. নং ১৭৩, খৌজি নং ১২৫বি/১, দাগ নং ৫৪৫৮, আর.এস. এবং এল.আর. দাগ নং ৩৬৮৭, খতিয়ান নং ১৯৭৪/১, ৫৬৮৫, ৫৬৮৬, ৫৬৮৭, ৫৬৮৩-এর অন্তর্ভুক্ত প্রায় ৩ কাঠা ৩ ছটাক ৩০ স্কোয়ার ফুট পরিমাপের বস্তু জমির প্লটের উপর অবস্থিত "গ্যালাক্সি টুইনস" নামক জি-৫ তলা ভবনের ৫ম ফ্লোরে ৬০৬ বর্গফুট সুপার বিল্ট আপ এলাকা পরিমাপের একটি আবাসিক ফ্ল্যাট নং ৫এ-এর সমগ্র অংশ। চৌহদ্দি নিম্নরূপ : উত্তরে : দাগ নং ৩৬৮৭-এর জমি, দক্ষিণে : ৪ ফুট চওড়া সাধারণ যাতায়াতের পথ; পূর্বে : দাগ নং ৩৬৮৭-এর জমি, পশ্চিমে : ৩০ ফুট চওড়া পি ডব্লিউ ডি রোড, নারায়ণপুর নরেন্দ্রপুর রোড।	১) ২৬-০৮-২০২৫ ২) ০৬-০২-২০২৬ গ) ১৭,২৯,৮৯২.৩৬ টাকা (সতেরো লক্ষ উনত্রিশ হাজার আটশত পিরানব্বই টাকা এবং ছত্রিশ পয়সা) আইডিবিআই ব্যাঙ্ক, রাজারহাট শাখা (সুরক্ষিত ঋণদাতা)-এর পাওনা, তৎসহ ১০-০৫-২০২৫ তারিখ থেকে প্রযোজ্য সুদ সহ।	ক) ১৫,২২,০০০/- টাকা খ) ১,৫২,২০০/- টাকা গ) ১০,০০০/- টাকা

সারফেসি আইন ২০০২-এর বিধি ৮(৬)-এর অধীনে বিধিবদ্ধ ১৫ দিনের বিক্রয় বিজ্ঞপ্তির নোটিশ
বিড নথি কমবেশি সকাল ১১.০০ টা থেকে বিকাল ৪.০০ টা) আইডিবিআই ব্যাঙ্ক, রিটেইল রিকভারি, রাজারহাট শাখা থেকে অথবা ০১.১২.২০২৬ থেকে ০৬.১২.২০২৬ তারিখ পর্যন্ত ওয়েবসাইট https://www.baanknet.com (পিএসবি অ্যালায়েন্স প্রাইভেট লিমিটেড) এবং আইডিবিআই ব্যাঙ্কের ওয়েবসাইট https://www.idbibank.in থেকে সংগ্রহ করা যাবে।

অঙ্গীকারনামা, কেওয়াইসি নথি এবং ইএমডি সহ দরপত্র ফর্ম জমা দেওয়ার শেষ তারিখ	০৭-১২-২০২৬ সকাল ১১.০০ টা থেকে বিকাল ৪.০০ টা
দরপত্র খোলার তারিখ ও সময়	০৮-১২-২০২৬ সকাল ১১.০০ টা থেকে বিকাল ৩.০০ টা
ই-নিলামের তারিখ ও সময়	০৮-১২-২০২৬ সকাল ১১.০০ টা থেকে দুপুর ২.০০ টা

বিক্রয়ের বিস্তারিত নিয়ম ও শর্তাবলী জন্য, অনুগ্রহ করে আইডিবিআই ব্যাঙ্ক লিমিটেড (সুরক্ষিত ঋণদাতা) এর ওয়েবসাইট তথা www.idbibank.in-এ প্রদত্ত লিঙ্কটি দেখুন।
তারিখ : ২২.১১.২০২৬; স্থান : কলকাতা | স্বা/- অনুমোদিত আধিকারিক, আইডিবিআই ব্যাঙ্ক লি.

এসবিএফসি ফাইন্যান্স লিমিটেড
SBFC
নিবন্ধিত কার্যালয়: ইউনিট নং-১০৩, ১ম তল, সি অ্যান্ড বি স্কোয়ার, সঙ্গম কমপ্লেক্স, সিটিএস নং-৯৫এ, ১২৭, আন্ধেরি কুরলা রোড, গ্রাম চাকলা, আন্ধেরি (পূর্ব), মুম্বাই - ৪০০০৫৯ | টেলিফোন: +৯১২২৬৭৮৭৫৩০০ | ফ্যাক্স: +৯১ ২২৬৭৮৭৫৩৩৪ | ওয়েবসাইট: www.sbfc.com | ইমেল: customercare@sbfc.com | CIN: L67190MH2008PLC178270

জনসাধারণের প্রতি বিজ্ঞপ্তি

এতদ্বারা সর্বসাধারণকে অবগত করা যাইতেছে যে, আগামী ২৩-১১-২০২৬ তারিখে সকাল ১০:৩০ ঘটিকায় এসবিএফসি ফাইন্যান্স লিমিটেড কর্তৃক বন্ধকীকৃত স্বর্ণালঙ্কারের প্রকাশ্য নিলাম অনুষ্ঠিত হইবে। নিলামযোগ্য উক্ত স্বর্ণালঙ্কারসমূহ আমাদের সেই সকল গ্রাহকের ঋণ অ্যাকাউন্টের অন্তর্ভুক্ত, যাহারা তাঁহাদের বকেয়া অর্থ পরিশোধ করিতে ব্যর্থ হইয়াছেন। সংশ্লিষ্ট ঋণগ্রহীতাদের প্রতি নিলাম সংক্রান্ত যথাযথ নোটিশ ইতোমধ্যেই প্রেরণ করা হইয়াছে। নিলামযোগ্য স্বর্ণালঙ্কারসমূহ নিম্নে উল্লেখিত শাখাসমূহের অধীনে থাকা বিভিন্ন গ্রাহকের বকেয়া ঋণ অ্যাকাউন্টের অন্তর্ভুক্ত।

বারাসাত শাখা ঠিকানা: চাঁপাডালি মোড়, বারাসাত, ডাকঘর + থানা- বারাসাত, জেলা- উত্তর ২৪ পরগনা, সেনকো গোল্ড -এর নিকটে, বারাসাত - ৭০০১২৪
AP00325221, AP00328054, AP00341999, AP00344611, AP00349010, AP00351072, AP00355016, AP00356170, AP00357431, AP00362579, AP00363952, AP00369393, AP00376710, AP00377366, AP00383888, AP00385690, AP00387122, AP00393793, AP00406886, AP00425386, AP00430446, AP00436974, AP00438256, AP00439237, AP00443473, AP00448467, AP00448999, AP00451771, AP00457237, AP00459977, AP00466180, AP00470092, AP00476311, AP00477348, AP00478629, AP00488703, AP00503808, AP00504143, AP00504445, AP00518812, AP00528964, AP00539356, AP00539682, AP00547108, AP00551409, AP00556303, AP00560154, AP00565087, AP00566360, AP00567003, AP00567223, AP00567571, AP00570064, AP00576304, AP00579790, AP00585918, AP00595005, AP00603214, AP00605217, AP00606783, AP00606917, AP00607881, AP00611839, AP00616286, AP00618494, AP00624479, AP00636143, AP00636789, AP00636815, AP00637884, AP00640349, AP00651469, AP00653940, AP00660843, AP00661493, AP00671589, AP00674011, AP00674415, AP00681867, AP00682598, AP00685895, AP00689279, AP00695550, AP00695734, AP00696895, AP00697483, AP00701111, AP00702393, AP00704448, AP00707770, AP00709547, AP00709565, AP00711459, AP00712575, AP00718837, AP00722872, AP00724558, AP00726570, AP00732044, AP00734755, AP00737119, AP00755510, AP00760939,